

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1437.  
TO BE ANSWERED ON WEDNESDAY, THE 28<sup>TH</sup> JULY, 2021.**

**PATENTS ACT**

**1437. SHRI K. MURALEEDHARAN:  
DR. AMAR SINGH:  
MS. MIMI CHAKRABORTY:  
SHRI BENNY BEHANAN:  
SHRI GAURAV GOGOI:  
SHRI T.N. PRATHAPAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government intends to invoke the Patents Act, 1970 to increase the domestic production of COVID-19 vaccines;
- (b) if so, the details thereof including the anticipated timeline for such invocation and implementation of the same and if not, the reasons therefor;
- (c) whether the Government has invoked compulsory licensing of COVID-19 vaccines; and
- (d) if so, the details thereof and if not, the reasons thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) to (d):** No Sir. Since no patent has been granted for any COVID-19 vaccine in India, the question does not arise.

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